

[Print](#)**Defective Case Register from 2026-05-08 to 2026-05-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/12874/2026	BICHITRA NARAYANA SATAPATHY	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Incompleted Annex-3 filed.
2	D-ABLAPL/12463/2026	RABINDRA NATH PANDA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Details of Informant or Petitioners who are relation of victim be redacted in AG copy, Ann.1 page 8 point No.7 and Page 9. 2. Name of Petitioners left blank in Index, Synopsis, Date Chart and CT. Resubmit for SR after removal of defects.
3	D-ABLAPL/13453/2026	ARIJEET MISHRA	2026-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 to 11 not neat
4	D-RSA/17075/2026	RAJIV KUMAR MAHANTA	2026-05-08	1.Period of Delay 19 days.I.A for condonation of delay Not Filed.
5	D-CONTC/20753/2026	PRASANTA KUMAR JENA	2026-05-08	i) Contemnor/ opp. party mentioned in cause title not tally with annexure-1 as per order passed in wp(c) 22293 /2025.ii) Correct postal receipt not filed.iii) For further S. R. after removal of defect.
6	D-BLAPL/13434/2026	SIBARANJAN POLAI	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.
7	D-WP(C)/19993/2026	ABHISHEK MOHANTY	2026-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 35 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
8	D-WP(C)/21242/2026	GYANA RANJAN SETHI	2026-05-08	14-NOT PROPERLY INDEXED.
9	D-WP(C)/19365/2026	SUBHADUTTA ROURAY	2026-05-08	After page no.61 page no.66 wrongly mentioned instead of page no.62.
10	D-ABLAPL/13286/2026	BHABANI SHANKAR DASPARIDA	2026-05-08	Age of petitioner No. 2 and 3 not mentioned.
11	D-BLAPL/13334/2026	SUBRAT KALYANI MOHANTY	2026-05-08	30-OTHER DEFECT (IF ANY) P.R number not tally with cause title and Rejection order.
12	D-BLAPL/12830/2026	SOUMYA RANJAN DAS	2026-05-08	Name and details of victim/informant address mentioned in annexures need not be disclosed and kept in closed cover.
13	D-WP(C)/19868/2026	SUBASH CHANDRA ACHARYA	2026-05-08	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1.Court fee Rs.12.00 to be paid.2.Page 15 and 16 not legible
14	D-TRPCRL/13481/2026	BIKASH MISHRA	2026-05-08	COde No. not mentioned in Cause Title.Age of opp.parties 3to6 not furnished.
15	D-WP(C)/20965/2026	BAIDHAR SAHOO	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-CRLMA/12204/2026	RAKESH SHARMA	2026-05-08	Op no. 2 not mention in prayer
17	D-BLAPL/13316/2026	SARAT KUMAR JENA	2026-05-08	1. Synopsis and Date Chart not page marked. 2. Name of Pet. No.1 in CT not tally with Rejection order and signature.
18	D-WP(C)/19979/2026	AJAYA KUMAR PRADHAN	2026-05-08	Date of copy of notice vide annex-2 not tally with Index.Date of copy of letter vide annex-3 not tally with index.
19	D-CRLMC/13492/2026	BIKASH CHANDRA PARIJA	2026-05-08	1. NBW order dated not correctly furnished in date chart and para no.5. 2. Name of the petitioner not furnished in V.nama.
20	D-WP(C)/20875/2026	BUDHIRAM DAS	2026-05-08	1-COURT FEE IS DEFICIENT. Court fee Rs.6.00 to be paid.
21	D-WP(C)/20369/2026	SAROJA KANTA SAMAL	2026-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 81 not found.
22	D-ABLAPL/13512/2026	TRILOCHAN NANDA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
23	D-BLAPL/13446/2026	SURYAKANTA DWIBEDI	2026-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page no.10 not neat and legible.2. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
24	D-WA/19077/2026	SASWAT DAS,A.G.A	2026-05-08	District of A-1 2 3 and R-2 not mention in cause title.
25	D-BLAPL/13456/2026	ARIJEET MISHRA	2026-05-08	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
26	D-WA/19007/2026	SASWAT DAS,A.G.A	2026-05-08	District not mention of A-1 2 4 in cause title
27	D-ABLAPL/13261/2026	AMLAN SHAKTI PAUL	2026-05-08	1.Paragraphs not properly mentioned in petition. 2.Name and details of Informant-cum-victm/family members mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.
28	D-WP(C)/20537/2026	KRISHNA CHANDRA SAHU	2026-05-08	Page 12 not legible.

29	D-CRLMC/13271/2026	BHABANI SHANKAR DASPARIDA	2026-05-08	1.Not properly page marked.2.Page 41 not neat
30	D-WA/19006/2026	SASWAT DAS,A.G.A	2026-05-08	District of A 1 2 3 4 not furnished in cause title.
31	D-BLAPL/13359/2026	PRASANTA KUMAR NANDA	2026-05-08	Name and Details of victim /informant mentioned in annexure need not be disclosed and kept in closed cover.
32	D-EXP/20205/2026	JETENDRA KUMAR MISHRA 2	2026-05-08	i) Put up for SR after disposal of I.A.
33	D-ABLAPL/13562/2026	DIPTIREKHA NANDA	2026-05-08	30-OTHER DEFECT (IF ANY) Name of the informant reflected in the annex.1 be kept in cover.
34	D-CRLMC/12819/2026	SUNIL KUMAR PANDA	2026-05-08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the Informant Nephew redacting from the para no.2. 2. Name of the victim/ informant and Relative need not be disclosed in connection with Annex-1 and kept in seal cover. 3. Redacted xerox copy of Annex-1 to be filed
35	D-BLAPL/13171/2026	SOUMYA RANJAN DAS	2026-05-08	Wrongly mentioned S.T.case No.22/2026 pending before the Court of S.D.J.M, Bonai instead of Addl. Sessions Judge, Bonai in petition.
36	D-CRLMC/11961/2026	SUDEEP KUMAR SARANGI	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. G.R. case number not furnished in entire petition. 2. Description of Documents not correctly furnished in para no.3 of the I.A. no. 1993 / 2026. 3.Name of the victim / informant need not be disclosed in connection with Annex-1 and kept in seal cover. 4.Redacted xerox copy of Annex-1 to be filed.
37	D-ABLAPL/13470/2026	SWAGAT KUMAR SAHU	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for further S.R
38	D-MACA/20640/2026	SACHIDANANDA NAYAK	2026-05-08	1.Period of Delay 266 days 2. Court Fee Rs.806/ payable , not paid 3.statutory deposit not made
39	D-ABLAPL/13525/2026	IPSIT AUROBINDO ACHARYA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details. 2. Para 9 appearing twice in petition. 3. Name of village in address of Pet. in CT not correct.
40	D-WP(C)/19107/2026	ANKITA PATI	2026-05-08	Address of the petitioner At- Karandia, PC - Dhobasila,mentioned in the affidavit, declaration and V.nama not tally with cause title.2.Annexures are not attested.
41	D-ABLAPL/13231/2026	BIBHUTI BHUSAN MISHRA	2026-05-08	30-OTHER DEFECT (IF ANY) i) Name of the informant be redacted from petition .ii) Annexure-1 be kept in sealed cover. iii) For further S.R.
42	D-WP(C)/20623/2026	DILLIP KUMAR MOHAPATRA	2026-05-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-WP(C)/19964/2026	BANABIHARI RAY	2026-05-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.Adv name not mentioned in the v.nama.
44	D-BLAPL/13431/2026	BIJAYA KUMAR RAGADA	2026-05-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. No. of C.T.Case under Annexure-2 does not tally with Synopsis and Para-1 of the petition.
45	D-ABLAPL/13226/2026	SAUBHAGYA KETAN NAYAK	2026-05-08	30-OTHER DEFECT (IF ANY) I) H.c.B.A.M.w.S. of Rs. 50/- not paid.
46	D-ABLAPL/13551/2026	ASIT KUMAR JENA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Address of petitioner no.1 not furnished in affidavit.
47	D-CRLMC/13148/2026	SUBRATA MISHRA	2026-05-08	1. Name of the victim / informant and relative need not be disclosed in connection with Annex-1 2 and kept in seal cover. 2. Redacted xerox copy of Annex-1 and 2 to be filed.
48	D-CRLREV/13407/2026	SATYANARAYAN BHARADWAJ	2026-05-08	1.Authentication Rs 8. 80/- not paid 1.Writ petition mentioned instead of CRLREV in index. 2. Annex-1 and 2 does not tally in connection with para-5 and 6 as per index. 3. Identified advocate not signed an advocate.4. Being aggrieved, Ground and Good ground not mentioned in petition
49	D-ABLAPL/13363/2026	TANMAYA KUMAR MOHANTY	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Annexures be kept in envelop.C.T case number not tally with cause title ,F.I.R and Rejection order.
50	D-BLAPL/13160/2026	DEVASHIS PANDA	2026-05-08	Paragraphs incorrectly mentioned in declaration of affidavit.
51	D-CRLMC/13204/2026	NABIN KUMAR SATPATHY	2026-05-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
52	D-WP(C)/21065/2026	SANGRAM KUMAR SINGH	2026-05-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-CRLMC/13532/2026	SAIBRATA RATH	2026-05-08	1. Name of the PS and PS case number not furnished in the petition
54	D-CRLMC/13736/2026	KABIR KUMAR JENA	2026-05-08	Page nos.82 to 87 not neat.
55	D-RSA/18236/2026	KSHIROD KUMAR ROUT	2026-05-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.10635/-Payable,Claiming for exemption being L.I.Group.Income Certificate Not Filed. 2.Put Up for further S.R after filing the Income Certificate for computing the period of limitation.3.Valuation AND C.fee Payable be corrected.
56	D-ABLAPL/13361/2026	TANMAYA KUMAR MOHANTY	2026-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
57	D-ABLAPL/13217/2026	BYOMAKESH TRIPATHY	2026-05-08	30-OTHER DEFECT (IF ANY) i) Name and address of the lady be redacted from the petition . For further S.R.
58	D-CONTC/19563/2026	ADV.	2026-05-08	Page nos.11 90 and 91 not neat and legible.2.Under taking certificate not furnished.
59	D-CONTC/20758/2026	PRASANTA KUMAR JENA	2026-05-08	i) Date of disposal of wp(c) mentioned in reference certificate not correct.ii) wp(c) no. mentioned in para-5 of the petition not correct
60	D-CMP/21092/2026	PRAFULLA CHANDRA ACHARYA	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-WP(C)/19096/2026	NILAMADHABA ROUT	2026-05-08	Page no.267 not legible.
62	D-BLAPL/13406/2026	SANTOSH KUMAR DWIVEDY	2026-05-08	1. Date of rej.order not tally with index.2. As per rej. order, name of trial court not properly furnished in the petition
63	D-BLAPL/13304/2026	MANGU NANDY	2026-05-08	Ref. case no. in C.T. not tally with FIRs DETAIL.
64	D-WA/18965/2026	SASWAT DAS,A.G.A	2026-05-08	District of op no. A 1-3 R-2 not mention in cause title
65	D-RVWPET/6610/2025	SUJATA JENA	2026-05-08	i) Cause title in SA no. 141/1995 to be filed. ii) Value of appeal and payable of court not furnished. iii) Put up for SR after removal of defects

66	D-BLAPL/13309/2026	MANGU NANDY	2026-05-08	1. DATE OF REJ. ORDER IN INDEX NOT TALLY WITH ANNEX.2.Name of the victim reflective reflected in the petition be redacted and also reflected in the annexs. 1 and 2 be kept in cover
67	D-ABLAPL/13248/2026	AMITAV TRIPATHY	2026-05-08	Name and details of Informant-cum-victim/family members mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.
68	D-CRLMC/12939/2026	KOUSIK ANANDA GURU	2026-05-08	Signature of the petitioner Nos. 1 and 3 in V.nama and Affidavit not tally with cause title.
69	D-WP(C)/19938/2026	GOKHA BEHERA	2026-05-08	Page 15 not available
70	D-ABLAPL/13371/2026	AMLAN SHAKTI PAUL	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
71	D-CRLMC/12696/2026	TAPAN MISHRA	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.7 not filed.2. Page nos. 8 to 10 not legible.
72	D-BLAPL/13353/2026	KABIRAJ PRADHAN	2026-05-08	Honble Court not tally with cause title and Rejection order.
73	D-BLAPL/13187/2026	ASHOK KUMAR SAHOO	2026-05-08	1. Annexure-2 mentioned in Index not furnished in averment. 2. Wrongly reflected Annexure-2 instead of Annexure-1 on the top of page-7. 3. Name and details of Informant-cum-victim mentioned in F.I.R need not be disclose and kept in closed envelop.
74	D-CMP/20681/2026	BHASKAR CHANDRA PANDA	2026-05-08	date of order which is challenge annexure not furnished at prayer
75	D-BLAPL/13408/2026	BINAYA KUMAR MOHANTY	2026-05-08	1. page nos. 12 to 14 partially legible.2.Name of the victim reflected in the petition be redacted. 3. Name of victim informant and village name reflected in the ANNEXS. 1 to 3 be kept in cover.
76	D-BLAPL/13448/2026	SUBODH KUMAR MOHANTY	2026-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 and 12 not neat and legible.
77	D-BLAPL/13391/2026	JANMEJAYA KATIKIA	2026-05-08	1. As per FIRs detail date of disp.of not furnished in the ref. certificate.2. Dt. of rej. order not correct in date chart
78	D-WP(C)/19093/2026	BHAGABAN BEHERA	2026-05-08	1-COURT FEE IS DEFICIENT. C.fee Rs.6/- to be paid in cause title.2.Page no.12 not neat and legible.
79	D-CRLMC/13396/2026	BHABANI SHANKAR DASPARIDA	2026-05-08	Page 41 not neat.

80	D-WP(C)/19959/2026	SHALINI AGARWAL	2026-05-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 29 and 30 not neat.
81	D-ABLAPL/13471/2026	TUKUNA KUMAR MISHRA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. No.of F.I.R. under Annexure-1 does not tally with petition.
82	D-WP(C)/19108/2026	H.V.B.R.K.DORA	2026-05-08	1. LAA fee of Rs.10/- to be paid in V.nama. 2..Subject Code Not Furnished .
83	D-WP(C)/21062/2026	SANGRAM KUMAR SINGH	2026-05-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 52 not properly tagged.
84	D-CMP/20668/2026	SWAYAMBHU MISHRA	2026-05-08	date of order and under annexure not furnished at prayer
85	D-BLAPL/13166/2026	RAJENDRA NARAYAN ROUT	2026-05-08	Wrongly mentioned ABLAPL petition instead of BLAPL in Index.
86	D-WP(C)/19905/2026	SUDHIR KUMAR MALLICK	2026-05-08	Page no.22 not neat.
87	D-BLAPL/13168/2026	JNYANANANDA PANDA	2026-05-08	Wrongly mentioned T.R. No.91/14 of 2025-26 instead of T.R. No.79/49 of 2025 in petition.
88	D-ABLAPL/13219/2026	SIVA SANKAR CHAINI	2026-05-08	30-OTHER DEFECT (IF ANY) i) Name of the complainant be redacted from synopsis and petition . ii) Annexure -1 be kept in sealed cover.iii) For further S.R
89	D-CRLMC/12046/2026	SURYAKANTA DWIBEDI	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after redacting the name of victim / informant and her relative from the petition.
90	D-BLAPL/13083/2026	JYOTIRMAYA SAHOO	2026-05-08	30-OTHER DEFECT (IF ANY) i) Annexure-1 marked repeatedly in page no. 8 and 14.ii)H.C.B.A.M.W.S. of Rs. 50/- not paid.
91	D-CRLMC/13070/2026	KIRAN KUMAR PATEL	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Date of order not correctly furnished in 3rd line of the para no.8. 2. Name of the Lower court not correctly furnished in entire petition.
92	D-WPCRL/13294/2026	SOUBHAGYA KUMAR DASH	2026-05-08	Index not page marked
93	D-CRLMC/12659/2026	BITAS KUMAR SWAIN	2026-05-08	1. Page nos. 11 to 16 not legible
94	D-BLAPL/13462/2026	LAXMIDHAR MAHAPATRA	2026-05-08	1. Name of Pet. in CT and V.nama not tally with signature.
95	D-CONTAC/20762/2026	RAJESH KUMAR MAHAPATRA	2026-05-08	CONTC No. 1936 of 2026 disposed of 07.07.2026 mentioned in the Index,synopsis,date chart, cause title appears to be wrong.2.Subject code not correctly furnished.
96	D-WA/19005/2026	SASWAT DAS,A.G.A	2026-05-08	District of A-1 2 R-2 not mention in cause title

97	D-WP(C)/20365/2026	SPANDAN SRICHANDAN	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-ABLAPL/13233/2026	JNYANANANDA PANDA	2026-05-08	30-OTHER DEFECT (IF ANY) i) Name of the informant be redacted from the petition . ii) Annexure-1 be kept in sealed cover .iii) For further S.R.
99	D-ABLAPL/13272/2026	BHARAT JALLI	2026-05-08	1.Age of the petitioner mentioned in affidavit and declaration of the petition mismatch. 2.Page No.13-15 not legible.
100	D-WP(C)/20880/2026	BUDHIRAM DAS	2026-05-08	Order date not mentioned in Prayer
101	D-ABLAPL/13449/2026	ARIJEET MISHRA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
102	D-EXP/20389/2026	KRISHNA CHANDRA SAHU	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs-10/- to be paid 2.C. copy of impugned order not filed. i) District not mention in cause title of op. no. 5. ii) Para no. wrongly mention in page no. 5.iii) Put up for SR after filing of c. copy of impugned order and removal of defects.
103	D-BLAPL/13460/2026	LAXMIDHAR MAHAPATRA	2026-05-08	1. Ann.2 not attested.
104	D-BLAPL/13437/2026	SUSANTA KUMAR ROUT	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Date of chart not alphabetic paginated in Index.
105	D-BLAPL/13169/2026	JNYANANANDA PANDA	2026-05-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
106	D-BLAPL/13123/2026	BISWARANJAN DALAI	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) i) Name of the girl and her address be redacted from para -2 of the petition. ii) Rejection order be kept in sealed cover. For further S.R.
107	D-BLAPL/13398/2026	PRATYUSHA NAIDU	2026-05-08	Authorization for petitioners not furnished in affidavit
108	D-CRLA/11190/2026	AGASTI KANUNGO	2026-05-08	1.Court Fee Rs.6/- not paid. 2. status of the appellant not furnished. 3.sl.5 of both the affidavit not properly furnished. 4.Name of victim relatives and villagers reflected in the judgement be kept in cover.
109	D-BLAPL/13117/2026	JUGALA KISHORE PANDA	2026-05-08	30-OTHER DEFECT (IF ANY) i) Signature of the executant in vakalatnama not tally with cause title.
110	D-RVWPET/9438/2025	ASWINI KUMAR DASH	2026-05-08	i) Op no. 3 in wp (c) not made a party in RVWPET. ii) Date of order wrongly mention

				in Index, synopsis, date chart, petition, prayer, I.A. iii) Anx no not mention in prayer.
111	D-WP(C)/19960/2026	SANJAY KUMAR SAMANTARAY	2026-05-08	Date of copy of permission vide annex-1 not tally with index. 2..Subject Code Not Furnished .
112	D-BLAPL/13380/2026	SUCHIT KUMAR NAYAK	2026-05-08	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
113	D-ABLAPL/13234/2026	ARIJEET MISHRA	2026-05-08	30-OTHER DEFECT (IF ANY) i) Page nos. 7 and 9 not legible.
114	D-WP(C)/20772/2026	PABITRA KUMAR NAYAK	2026-05-08	1 page - 30 not legible
115	D-BLAPL/13332/2026	SUBODH KUMAR MOHANTY	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
116	D-CRLMC/13079/2026	MANOJ KUMAR NAYAK	2026-05-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Fathers name of the opp. no. 2 not furnished in cause title. 3. Certified copy of Annex-1 not filed. 3. Name of the both parties not furnished and Nomenclature not mentioned in V.nama.
117	D-WP(C)/19867/2026	SUBHASISH SATAPATHY	2026-05-08	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page 14 16 18 20 22 24 25 27 to 34 not neat.
118	D-BLAPL/13452/2026	SUBODH KUMAR MOHANTY	2026-05-08	1. Copy of written FIR not attached with FIR Ann.1.
119	D-WP(C)/20513/2026	KRISHNA CHANDRA SAHU	2026-05-08	Page 42 not neat.
120	D-ABLAPL/13531/2026	BICHITRA NARAYANA SATAPATHY	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Page marking of Ann.1 in Date Chart not correct.
121	D-WP(C)/21064/2026	SANGRAM KUMAR SINGH	2026-05-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-CRLMC/10095/2026	AKHYAYA KUMAR MISHRA	2026-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Age of the deponent in affidavit does not tally with cause title and I.A. 2. As per impugned order under Annexure-4 does not tally with cause title.
123	D-CRLA/7794/2026	SOHAN MISHRA	2026-05-08	After disp.of I.A.(dispensing), further S.R. will be made for counting limitation.2 .Comp lit Address of the appellant and also Resp. nos.2 and 14 to 16 not furnished.3. Ref. certificate and address to the HON BLE COURT not furnished in C.T .4. Being aggrieved not furnished.5. As per annex.6 copy

				of ECIR no. not properly furnished in index.6. page nos.1373 1374 1682 1685 1830 1842 1843 1889 1890 1891 1892 1893 2437 2491 to 2493 2542 and 3335 to 3337 are partially neat and legible
124	D-BLAPL/13092/2026	ARUN KUMAR BEHERA	2026-05-08	30-OTHER DEFECT (IF ANY) i) Page no. 10 not legible.ii) Rejection order not attested.
125	D-BLAPL/12124/2026	BIJAY KUMAR BEHERA	2026-05-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vakalatanama not properly stampedfiled.FIR Copy not properly arranged.
126	D-ABLAPL/13450/2026	JNYANANANDA PANDA	2026-05-08	30-OTHER DEFECT (IF ANY) 1. C.T. and G.R.Case no. not mentioned in Synopsis and petition.
127	D-RSA/18184/2026	GAGAN BIHARI SINGH	2026-05-08	1.Court Fee Rs.4185/- Payable claiming for exemption.Caste Certificate Not Filed.
128	D-BLAPL/13445/2026	AMLAN SHAKTI PAUL	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip.
129	D-ABLAPL/13444/2026	PABITRA KUMAR NAYAK	2026-05-08	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.2. Annexure-1 not properly page marked in Index.
130	D-WP(C)/19966/2026	BANABIHARI RAY	2026-05-08	Date of copy of retirement letter vide annex-4 not tally with index. Page marking not proper.
131	D-ABLAPL/13466/2026	ANIL KUMAR DALAI	2026-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.1 in V.nama and affidavit does not tally with cause title
132	D-WP(C)/19967/2026	ALOK KUMAR MOHANTY	2026-05-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.2/- not paid in the v.nama.
133	D-EXP/20692/2026	NIRANJAN SINGH (1)	2026-05-08	i) Para no. not mention in declaration. ii) C. copy of order not in proper place.
134	D-BLAPL/13335/2026	DEEPAK RANJAN SUNDARAY	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexturs be kept in envelop.
135	D-WP(C)/20395/2026	ARJUNA CHARANA BEHERA	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put for further SR after name of victim/informant and Relative from the petition and Annexures.

136	D-BLAPL/13341/2026	RUDRA NARAYAN PARIJA	2026-05-08	30-OTHER DEFECT (IF ANY) Annexture not correctly mentioned in the petition copy.
137	D-ABLAPL/13379/2026	BYOMAKESH TRIPATHY	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
138	D-BLAPL/13108/2026	PRAYASH KUMAR PANDA	2026-05-08	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) i) Date of rejection order mentioned in Index , Book mark and para-4 of the petition not tally with Annexure-2. ii) A. C.W. S. of Rs. 2/- not paid.
139	D-BLAPL/13383/2026	ABHISHEK DASH	2026-05-08	1. place of trial court not furnished in prayer
140	D-BLAPL/13101/2026	HARIPAD MOHANTY	2026-05-08	30-OTHER DEFECT (IF ANY) i) Year of the date of F.I. R. not correct in date chart. ii) Page no. 16 17 54 to 58 63 not neat and legible. iii) Page no. 57 marking in 2 times in petition. iv) H.C.B.A.M.W.S. of Rs. 50/- not paid
141	D-WP(C)/21202/2026	LAXMINARAYAN RAYATSINGH	2026-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-CRLA/11219/2026	PRAHALLAD SAHU	2026-05-08	1.Name of the victim village and school name reflected in the petition be redacted.2. Name of the village address ,informant name, and school name reflected in the judgement be kept in cover.3. sl.no.4 of affidavit in both I.As. not properly furnished.
143	D-BLAPL/13336/2026	DEVASHIS PANDA	2026-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Honble Court not tally with cause title and Rejection order.Page 47 not neat.
144	D-ABLAPL/13381/2026	BYOMAKESH TRIPATHY	2026-05-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
145	D-WP(C)/20259/2026	BIJAY KUMAR BEHERA	2026-05-08	Page no.58 not properly arranged.
146	D-BLAPL/13442/2026	SUSHANTA KUMAR JOSHI	2026-05-08	30-OTHER DEFECT (IF ANY) 1. No.of C.T.Case under Annexure-2 does not tally with Synopsis.
147	D-CRLMC/13246/2026	MANAS KUMAR CHAND	2026-05-08	Receipt Showing Serv.copy To Vigilance not Filed.
148	D-BLAPL/13094/2026	ARUN KUMAR BEHERA	2026-05-08	30-OTHER DEFECT (IF ANY) i) Page no. 10 and 11 not legible.ii) Rejection order not attested.

149	D-BLAPL/13192/2026	PRANAYA KUMAR MOHAPATRA	2026-05-08	Rs.10/- of Legal Asst. Association Welfare fund not affixed in V.nama.
150	D-BLAPL/13360/2026	TANMAYA KUMAR MOHANTY	2026-05-08	Paragraph no. not correctly furnished.
151	D-BLAPL/13152/2026	AMLAN SHAKTI PAUL	2026-05-08	Name and details of Informant/victim mentioned in Annexure-1 and 2 are partly redacted (all pages not redacted).
152	D-CRLMC/13486/2026	BIKASH CHANDRA PARIJA	2026-05-08	. Name of the petitioner not furnished in v.nama. 2. Page nos. 10 and 11 not legible.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 08-05-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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